

**HIGH COURT OF KARNATAKA
DHARWAD BENCH**

**MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM MONDAY THE 27TH FEBRUARY 2017**

Priority will be given to old cases

Sl. No.	SITTINGS AND SUBJECTS	COURT HALL
1	<p>Hon'ble Mr. Justice Anand Byrareddy & Hon'ble Mr. Justice K.Somashekar</p> <p>Criminal Appeals against convictions and acquittals (Division Bench Matters) -Admissions, Orders & Hearing</p> <p>CCC (Criminal) -Admissions, Orders & Hearing</p> <p>Referred Criminal Cases -Admissions, Orders & Hearing</p> <p>Regular First Appeals (Division Bench Matters) -Admissions, Orders & Hearing</p> <p>Specially assigned cases</p> <p>(THURSDAYS AND FRIDAYS) Only urgent and Date given Division Bench matters</p>	2
2	<p>Hon'ble Mr. Justice Anand Byrareddy (THURSDAYS AND FRIDAYS - AFTER COMPLETION OF DIVISION BENCH MATTERS)</p> <p>Writ Petitions (GM-CPC) - Orders, Preliminary Hearing, Preliminary Hearing 'B' Group & Hearing</p> <p>Specially assigned cases</p>	2

<p>3</p>	<p>Hon'ble Dr. Justice Vineet Kothari & Hon'ble Dr. Justice H.B.Prabhakara Sastry</p> <p>Writ Appeals (GM, MV, LA, LB, LR, KLR, KLRA, KVOA, KDR, ULC, SC/ST, CS, APMC, HRC, Tax, Excise, Education, Labour, Service & Cinema) - Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Miscellaneous First Appeals- (Division Bench Matters) (MVC, WC, LAC, MC & Misc. AA, BPT, ESI, FERA/FEMA, GW, MC/FC, IA, IDA, ISA, RCT, RES, SFC, SMA, AP.IM) -Admissions, Orders & Hearing</p> <p>Execution First Appeals (Division Bench Matters) -Admissions, Orders & Hearing</p> <p>Execution Second Appeals (Division Bench Matters) -Admissions, Orders & Hearing</p> <p>ITA, WTA, GTA, Sales Tax Revision Petitions (DB matters) & other Tax References, Revisions, Appeals and Civil Petitions (Tax, Excise), Original Side Appeals (except Company matters) -Admissions, Orders & Hearing,</p> <p>Writ Petitions (KSAT/CAT, LOKAYUKTA & CESTAT) - Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental & Engineering – Fee Structure and Seat Matrix -Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Writ Petitions (Edn-Med-Adm) -Preliminary Hearing / Admissions, Orders and Hearing</p>	<p>3</p>
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	<p>Writ Petitions pertaining to Advance Rulings of the Authority, under Chapter XIX-B of the Income Tax Act, 1961 -Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Referred Writ Petitions and Civil Cases -Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Writ Petitions (Habeas Corpus) and Writ Petitions preferred against the order of detention based on the opinion of Advisory Board constituted under Goonda Act, 1985 -Preliminary Hearing / Admissions, Orders and Hearing</p> <p>CCC (Civil) -Admissions, Orders & Hearing</p> <p>Specially assigned cases</p> <p>(THURSDAYS AND FRIDAYS) Only urgent and Date given Division Bench matters</p>	
4	<p>Hon'ble Dr. Justice Vineet Kothari (THURSDAYS AND FRIDAYS - AFTER COMPLETION OF DIVISION BENCH MATTERS)</p> <p>Writ Petitions (Service, Labour and GM-RES) upto 2015 - Preliminary Hearing in 'B' Group & Hearing</p> <p>Specially assigned cases</p>	3
5	<p>Hon'ble Mr. Justice L.Narayana Swamy</p> <p>Writ Petitions (Service, Labour, GM-CPC, GM-KEB, HRC, Excise, Cinema, MV, LR, KLR, KLRA, LA, LB, CS, APMC, Education, GM, KDR, KVOA, SC/ST and ULC) -Preliminary Hearing / Admissions, Orders & Hearing</p>	4

	<p>Writ Petition (Tax) and Sales Tax Revision Petitions (SB matters)</p> <p>- Preliminary Hearing / Admissions, Orders & Hearing</p> <p>Specially assigned cases</p>	
6	<p>Hon'ble Mr. Justice S.N.Satyanarayana</p> <p>Miscellaneous First Appeals (MVC, WC, LAC and Misc. - AA, BPT, CPC, IA, ILA, INA, ISA, MPA, PA, RAIL, RCT, SFC, TU, MH & AP.IM)</p> <p>- Admissions, Orders & Hearing</p> <p>Execution First Appeals</p> <p>- Admissions, Orders & Hearing</p> <p>Execution Second Appeals</p> <p>- Admissions, Orders & Hearing</p> <p>Miscellaneous Second Appeals</p> <p>- Admissions, Orders & Hearing</p> <p>CRP, CP, RPFC, HRRP, LRRP, TOS, Probate & Succession Matters</p> <p>-Admissions, Orders & Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act – 1996</p> <p>- Admissions, Orders & Hearing</p> <p>Intellectual Property Rights Cases including Referred original suits</p> <p>- Admissions, Orders & Hearing</p> <p>Specially assigned cases</p>	5
7	<p>Hon'ble Mr. Justice K.N.Phaneendra</p> <p>Criminal Appeals (Single Bench Matters)</p> <p>- Admissions, Orders & Hearing</p>	6

	<p>Criminal Revision Petitions - Admissions, Orders & Hearing</p> <p>Criminal Petitions of all kinds and WPs under Article 226/227 r/w Sec. 482 Cr.P.C - Preliminary Hearing / Admissions, Orders & Hearing</p> <p>Specially assigned cases</p>	
8	<p>Hon'ble Mr. Justice K.Somashekar (THURSDAYS AND FRIDAYS - AFTER COMPLETION OF DIVISION BENCH MATTERS)</p> <p>Miscellaneous First Appeals (MVC) - Admissions and Hearing</p> <p>Specially assigned cases</p>	7
9	<p>Hon'ble Mr. Justice Sreenivas Harish Kumar</p> <p>Regular First Appeals - Admissions, Orders & Hearing</p> <p>Regular Second Appeals - Admissions, Orders & Hearing</p> <p>Specially assigned cases</p>	8
10	<p>Hon'ble Dr. Justice H.B.Prabhakara Sastry (THURSDAYS AND FRIDAYS - AFTER COMPLETION OF DIVISION BENCH MATTERS)</p> <p>Miscellaneous Second Appeals - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	9

By Order of Hon'ble The Chief Justice,

**Sd/-
(P.N.Desai)
Registrar (Judicial)**

Date: 23.02.2017

**HIGH COURT OF KARNATAKA
DHARWAD BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters mentioned against their names whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge	Subjects
1.	Hon'ble Mr. Justice Anand Byrareddy	Writ Petitions (GM-CPC) - Orders, Preliminary Hearing, Preliminary Hearing 'B' Group & Hearing
2.	Hon'ble Dr. Justice Vineet Kothari	Writ Petitions (Service, Labour and GM-RES) upto 2015 - Preliminary Hearing in 'B' Group & Hearing
3	Hon'ble Mr. Justice K.Somashekar	Miscellaneous First Appeals (MVC) - Admissions and Hearing
4	Hon'ble Dr. Justice H.B.Prabhakara Sastry	Miscellaneous Second Appeals - Admissions, Orders and Hearing

By Order of Hon'ble The Chief Justice,

Sd/-

(P.N.Desai)

Registrar (Judicial)

Date: 23.02.2017

High Court of Karnataka
Bengaluru,
Dated:23rd February 2017

NOTIFICATION NO. HCDB - 31 / 2017

The sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from **Monday the 27th February 2017** are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1.	Hon'ble The Chief Justice	1
2.	Hon'ble Mr. Justice Anand Byrareddy	2
3.	Hon'ble Dr. Justice Vineet Kothari	3
4.	Hon'ble Mr. Justice L.Narayana Swamy	4
5.	Hon'ble Mr. Justice S.N.Satyanarayana	5
6.	Hon'ble Mr. Justice K.N.Phaneendra	6
7.	Hon'ble Mr. Justice K.Somashekar	7
8.	Hon'ble Mr. Justice Sreenivas Harish Kumar	8
9.	Hon'ble Dr. Justice H.B.Prabhakara Sastry	9

By Order of Hon'ble The Chief Justice,

**Sd/-
(P.N.Desai)
Registrar (Judicial)**

Date: 23.02.2017